

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : CP/9/2017

NAME OF THE PETITIONER(S) : S. BALASUBRAMANIAN + 14

NAME OF THE RESPONDENT(S) : ARUNA THEATRES & ENTERPRISES PVT LTD

UNDER SECTION : 241/242 of companies act 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	T. Hemalatha.	Counsel for petitioner	T. Hemalatha 13/4/17
2.	R. RAJESH	Counsel for R5	R. Rajesh
3.	C. Uma Shukla	Counsel for R1 + R4	C. U.S.
4.	P. SETHU.	Counsel for R3.	P. Sethu.
5.	S. Manoj Kumar (For. B. Phani Rao)	Counsel for R6	S. Manoj Kumar
6.	Amritha Menon	Counsel for R2	Amritha Menon

ORDER

Shri T Hemalatha, counsel for petitioner present. Shri C Umashankar, counsel for R1 & R4, Ms Ambili Menon, counsel for R2, Shri P Sethu, counsel for R3, Shri R Rajesh, counsel for R5 and Shri S Manoj Kumar, counsel for R6 are present. No representation on behalf of R7. Counsel for petitioner prayed time to furnish copy of the typed set to R2, R3 and R7. Time extended at request. Put up on **01.06.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)